NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.158/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name	of the Company	Sushil Kumar Ganeriwal Ors.	aVersus-Bengal Brahmaputr	a Buildcon Pvt. &
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR HUPTA
(PCS)

2. CS. ROHIT KUMAR KESHRI
(REG)

Robert Wesher

1 Ratrantio Banjer, for Adr In Surpra Chousey Adr g Respondints ? Es Motar Ran Goerke Pes

2H1/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Heard the part arguments of the Ld. Pr. CS for the petitioners in main petition as well as in I.A. No. 153/2017.

Sd

(Jinan K.R.) Member (J) V. P. Singh)

(V.P.Singh) Member (J)